

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 230/2025

**IN THE MATTER OF:**

“News Item titled "Deadline Looming: MCD met Just 21% of Desilting Target by End of April” appearing in The Times of India dated 05.05.2025”

NDOH:-11.09.2025

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Filed by:

New Delhi:

Dated: 08<sup>th</sup>.09.2025

Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 230/2025

IN THE MATTER OF:

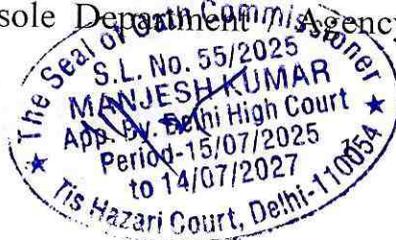
News Item titled "Deadline Looming: MCD met Just 21% of Desilting Target by end of April" appearing in the Times of India dated 05.05.2025.

RESPONSE OF DELHI POLLUTION CONTROL COMMITTEE (DPCC)  
WITH RESPECT TO THE ORDER DATED 06.05.2025.

**MOST RESPECTFULLY SHOWETH:**

I, Deepak Kumar Singh, Additional Director, Delhi Pollution Control Committee, 3<sup>rd</sup> Floor, Block - I, DMRC IT Park, Shastri Park, Delhi-110053, do hereby solemnly affirm and state as under :

1. That, I am working as Additional Director with Delhi Pollution Control Committee (DPCC) and conversant with the facts of the present case on the basis of record maintained by DPCC in its ordinary course.
2. That, this Hon'ble Tribunal has taken up the above referred matter regarding desilting target of MCD.
3. That, this Hon'ble Tribunal vide order dated 06.05.2025 has impleaded Delhi Pollution Control Committee as one of the respondents and directed to file response / reply in the said matter.
4. That, as per the order/ letter dated 29.04.2024 of Urban Development Department, Govt. of NCT of Delhi, Irrigation and Flood Control Department, Govt. of NCT of Delhi shall be the sole Department/Agency responsible for management and



operation of all the twenty two (22) open drains which are out falling in river Yamuna.

5. That, Municipal Corporation of Delhi (MCD) is responsible for management including desilting of its drains in the areas under its jurisdiction in NCT of Delhi.

6. That, DPCC vide letter dated 26.08.2025 followed by reminder letter dated 03.09.2025 requested MCD to provide the updated information / status report with respect to the order dated 06.05.2025 of this Hon'ble Tribunal. However the information / status report is yet to be provided by MCD to DPCC.

Copy of the letter dated 26.08.2025 and reminder letter dated 03.09.2025 issued by DPCC to MCD are collectively enclosed as Annexure – 1 (Colly).

7. That, the present response of DPCC may kindly be taken on record.

*Anupam Singh*  
DEPONENT

Identify the deponent who has signed in my presence  
**VERIFICATION**

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

- 8 SEP 2025

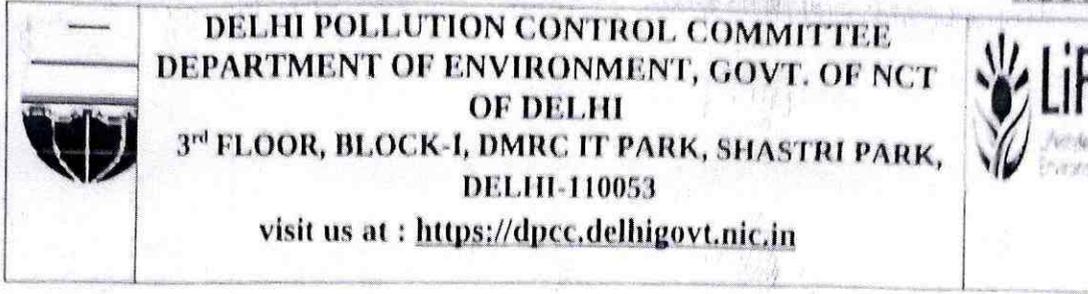
Verified at New Delhi on this 8<sup>th</sup> day of September, 2025.

The Seal of Oath Commissioner  
S.L. No. 55/2025  
MANJESH KUMAR  
App. By. Delhi High Court  
Period-15/07/2025  
to 14/07/2027  
Tis Hazari Court, Delhi-110054

IDENTIFIED THAT THE DEPONENT  
Shri/Smt./Kmi. *Anupam Singh*  
S/o W/o D/o.....  
R/o.....  
Identified by *Director*  
has solemnly sworn before me at  
Delhi on *8 SEP 2025*  
that the contents of the affidavit which have  
been read and explained to him are true and  
correct to his knowledge

*Anupam Singh*  
DEPONENT

- 8 SEP 2025



(3)

F.No. DPCC/(10)/(10)/(28)/Leg-25/1297-1298

Dated: 26.08.2025

To,

The Commissioner,  
Municipal Corporation of Delhi,  
9<sup>th</sup> Floor, Dr. S.P.M Civic Center,  
JLN Marg, Delhi-110002.

**Subject: Information/ Status Report w.r.t. order date of 06.05.2025 of Hon'ble National Green Tribunal in OA No 230/ 2025 "News item Titled 'Deadline Looming: MCD met Just 21% of Desilting Target by end of April' appearing in the Times of India dated 05.05.2025"**

Sir,

Please find enclosed herewith Order Dated 06.05.2025 of Hon'ble National Green Tribunal in the matter of OA No 230/ 2025 "News item Titled 'Deadline Looming: MCD met Just 21% of Desilting Target by end of April' appearing in the Times of India dated 05.05.2025".

The issue is related to the drain desilting work all over Delhi in which Hon'ble National Green Tribunal has directed respondents namely - MCD, DPCC and CPCB to file a response in the form of affidavit before the Hon'ble Tribunal at least one week before the next date of hearing i.e 11.09.2025.

Therefore, it is requested to provide the updated information/ status report w.r.t. above mentioned matter to this office urgently.

Yours Sincerely,  
Digitally signed by  
SANDEEP KUMAR MISHRA  
Date: 26-08-2025  
19:23:07

**(Sandeep Mishra)**  
Special Secy (Env.)/  
Member Secy, DPCC

Enclosure: As above

Copy To:

1. Divisional Head, WQM-I Division, CPCB



**DELHI POLLUTION CONTROL COMMITTEE**  
**DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI**  
**3<sup>rd</sup> FLOOR, BLOCK-I, DMRC IT PARK, SHASTRI PARK, DELHI-110053**  
 visit us at : <https://dpcc.delhigovt.nic.in>



F.No. DPCC/(10)/(10)/(28)/Leg-25/1934-1937

Dated: 03.09.2025

To,

**The Commissioner,**  
 Municipal Corporation of Delhi,  
 9<sup>th</sup> Floor, Dr. S.P.M Civic Center,  
 JLN Marg, Delhi-110002.

**REMINDER**

**Subject: Information/ Status Report w.r.t. order date of 06.05.2025 of Hon'ble National Green Tribunal in OA No 230/ 2025 "News item Titled 'Deadline Looming: MCD met Just 21% of Desilting Target by end of April' appearing in the Times of India dated 05.05.2025"**

Sir,

This has reference to DPCC Letter dated 26.08.2025, and Order Dated 06.05.2025 of Hon'ble National Green Tribunal in the matter of OA No 230/ 2025 "News item Titled 'Deadline Looming: MCD met Just 21% of Desilting Target by end of April' appearing in the Times of India dated 05.05.2025".

The issue is related to the drain desilting work all over Delhi in which Hon'ble National Green Tribunal has directed respondents namely- MCD, DPCC and CPCB to file a response in the form of affidavit before the Hon'ble Tribunal at least one week before the next date of hearing i.e. 11.09.2025.

**Therefore, it is once again requested to provide the updated Information/ Status Report w.r.t. above mentioned matter to this office by 04.09.2025.**

Yours Sincerely,

(D.K. Singh)

A.D. & I/C (WMC-II)

**Enclosure: As above**

**Copy to:**

1. Divisional Head, WQM-I Division, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -32
2. PS to Chairman, DPCC
3. PA to MS, DPCC

(D.K. Singh)

A.D. & I/C (WMC-II)

Item No. 26

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 230/2025

News Item titled "Deadline Looming: MCD met Just 21% of Desilting Target by End of April" appearing in The Times of India dated 05.05.2025

Date of hearing: 06.05.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

**ORDER**

1. This original application is registered *suo motu* on the basis of the news item titled "Deadline Looming: MCD met Just 21% of Desilting Target by End of April" appearing in The Times of India dated 05.05.2025.
2. The news item relates to the Municipal Corporation of Delhi (MCD) falling significantly behind on its drain desilting work ahead of the monsoon season. As per the news article, by April 25, MCD had completed only 21.3% of its desilting target. As per the article, out of 1.3 lakh metric tonnes of silt that needed to be removed, only about 27,000 metric tonnes had been cleared. According to the news article, the civic body is working in all 12 zones of the capital after engaging machinery and equipment. The article states that there are 800 drains under MCD's jurisdiction, spread over an area of 530 kilometers. As per the article, work is currently ongoing at 253 locations, but none have been fully completed, and many residential areas have seen no cleaning activity at all. According to the article, in Phase I, the civic body targeted the removal of 1,29,392.8 metric tonnes of silt, but by April 25, only 27,589

metric tonnes had been cleared, amounting to just 21.3% of the target. The article further mentions that 12,892 drains in residential areas are less than 4 feet deep, which are cleaned throughout the year. As per the news article, the target for these smaller drains this year was to remove 40,086 metric tonnes of silt, but by the end of April, only 9,474.8 metric tonnes had been cleared, which is about 24% of the target. According to the article, 100% of the desilting work has been completed in the Sadar Paharganj zone, 57% in the Najafgarh zone, and 44.8% in the Keshavpuram zone. The news article also reports that MCD received 16 complaints of waterlogging, and internal lanes in New Friends Colony, Janakpuri, and Azadpur were flooded during recent rains.

3. The news item raises substantial issue relating to compliance of the environmental norms.
4. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.
5. Hence, we implead the following as respondents in the matter:
  - (1). Central Pollution Control Board (CPCB), Through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.
  - (2). Delhi Pollution Control Committee, Through its Member Secretary, 6<sup>th</sup> floor, C wing, Delhi Secretariat, I P Estate, Delhi-110002.

- (3). Municipal Corporation, Delhi, Through its Commissioner, Dr. S.P.M. Civic Centre, Minto Rd, SKD Basti, Press Enclave, Ajmeri Gate, New Delhi, Delhi, 110002.
6. Issue notice to the above respondents for filing their response/reply by way of affidavit before the Tribunal at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate, then the said respondent will remain virtually present to assist the Tribunal.
7. List on 11.09.2025.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

Dr. Afroz Ahmad, EM

May 06, 2025  
Original Application No. 230/2025  
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